

**Government of India  
Ministry of Youth Affairs and Sports  
(Department of Youth Affairs)**

**LOK SABHA**

**UNSTARRED PARLIAMENT QUESTION NO. 2844  
TO BE ANSWERED ON 4.01.2018.**

**Character Development**

**2844. DR. MANOJ RAJORIA:**

**Will the Minister of Youth Affairs and Sports be pleased to state:**

- (a) whether the Government has been implementing a policy for the development of character of the young students of the country and  
(b) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) YOUTH AFFAIRS AND  
SPORTS**

**{COL. RAJYAVARDHAN RATHORE (RETD.)}**

- (a) and (b): The Government has been implementing the National Youth Policy (NYP-2014) which aims “To empower youth of the country to achieve their full potential, and through them enable India to find its rightful place in the community of Nations”. The National Youth Policy has identified 5 Objectives which need to be pursued, the priority areas under each of the Objectives and suggested Policy interventions under each of these Priority Areas. These Objectives and priority areas are as follows:-**

<b>Objectives</b>	<b>Priority Areas</b>
<b>1. Create a productive workforce that can make sustainable</b>	<b>1. Education</b>
	<b>2. Employment and Skill development</b>

<b>contribution to India's economic development</b>	<b>3. Entrepreneurship</b>
<b>2. Develop a strong and healthy generation equipped to take on future challenges</b>	<b>4. Health and healthy lifestyle</b>
	<b>5. Sports</b>
<b>3. Instil Social values and promote community service to build national ownership</b>	<b>6. Promotion of social values</b>
	<b>7. Community engagement</b>
<b>4. Facilitate participation and civic engagement at all levels of governance</b>	<b>8. Participation in politics and governance</b>
	<b>9. Youth engagement</b>
<b>5. Support youth at risk and create equitable opportunity for all dis-advantaged and marginalized youth.</b>	<b>10. Inclusion</b>
	<b>11. Social Justice</b>

**The implementation of the Policy is the collective responsibility of all concerned Central Ministries/Departments, State Governments as well as other Stakeholders. A number of Central Ministries/Departments, including the Ministry of Youth Affairs and Sports, are implementing schemes/programmes which are contributing towards achievement of the objectives of the NYP-2014, for which they make provision in their respective budgets. The department of Youth affairs has the coordinating/facilitating role for implementation of the Policy.**